

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH FRIDAY 'A' NEW DELHI**

(Through Video Conferencing)

**BEFORE JUSTICE P.P. BHATT, HON'BLE PRESIDENT
AND
SHRI G.S. PANNU, VICE PRESIDENT**

**ITA No. 3964/Del/2017
Assessment Year : 2012-13**

**ITA No. 3965/Del/2017
Assessment Year : 2013-14**

M/s Soil Engineering Consultants, B-310, Ansal Chamber-I, Bhikaji Cama Place, New Delhi. (Appellant)	vs	ACIT, Circle-61(1), New Delhi. (Respondent)
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**Appellant by: None
Respondent by: Shri Jagdish Singh Dahiya, Sr. DR**

**Date of hearing : 23 .10.2020
Date of pronouncement : 23 .10.2020**

ORDER

These appeals by the assessee pertaining to assessment years 2012-13 and 2013-14 are directed against the order of learned CIT(A)-20, New Delhi dated 30.03.2017.

2. The learned counsel for the assessee, vide letter dated 28th September, 2020 received through email has requested for withdrawal of the appeals.
3. Learned Senior DR has no objection.
4. In view of the above, we accept the request of the assessee for withdrawal of the appeals.
5. In the result, the appeals of the assessee are dismissed as withdrawn.

Above decision was announced on conclusion of Virtual Hearing on 23rd October, 2020.

Sd/-

**(G.S. PANNU)
VICE PRESIDENT**

Sd/-

**(JUSTICE P.P. BHATT)
PRESIDENT**

‘GS’

Copy forwarded to: -

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR, ITAT

By Order

Assistant Registrar